

Approval of AICTE for Opening Pharmacy Colleges

3453. SHRI G. Y. KRISHNAN :

SHRI M. A. BABY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) what are the norms and guidelines laid down by the All India Council for Technical Education (AICTE), New Delhi for granting approval/recognition for starting New Pharmacy Colleges and introduction of approved technical courses including those under distance education programme;

(b) whether AICTE have granted approval/recognition for medical laboratory technologist courses, if so, what are the details thereof, serial-wise; and

(c) what are the names and details of various technical courses, serial-wise, for which AICTE granted approval/recognition to new institutions and the formalities required for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) The programmes/courses under Technical Education in the AICTE Act, 1987 include Engineering, Technology, Architecture, Town Planning, Management, Pharmacy, Applied Arts & Crafts etc. The All India Council for Technical Education has laid down norms and guidelines for granting approval for starting new institutions and/or introduction of new courses. The norms and guidelines seek fulfilment/compliance of financial viability of the organisation, infrastructural and instructional facilities provided, affiliation, merit based admissions, fee structure as prescribed by AICTE, academic viability of the institute, teaching faculty recruited as prescribed by AICTE, manpower assessment etc.

The introduction of courses/programmes in various institutes in the country approved by AICTE covers a large number of disci-

plines and includes medical laboratory technologist courses.

Surplus Teachers in Kendriya Vidyalaya, Bhopal

3454. SHRI GURUDAS DAS GUPTA :
PROF. SAURIN BHATTACHARYA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answers to Unstarred Questions 3384 and 1659 given in the Rajya Sabha in the 24th December, 1993 and the 4th March, 1994, respectively and state :

(a) whether it is a fact that as per sanctioned staff strength there are surplus teachers in Kendriya Vidyalaya, Bhopal;

(b) if so, what are the details thereof; and

(c) what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) As on date, in the Kendriya Vidyalaya, Bhopal having sanctioned strength of 80, there are 89 teachers. But they are within the overall sanctioned strength of Vidyalayas located in the region and there are no surplus teachers in the Region. Adjustment of teachers within each Region is a continuous process.

(c) Does not arise.

Transfer of Teachers in Kendriya Vidyalaya

3455. SHRI GURUDAS DAS GUPTA :
PROF. SAURIN BHATTACHARYA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 2155 given in the Rajya Sabha on 17th December, 1993 and state :